

## [श्री भाई महावीर]

के दो टुकड़े हुए। यह एक राष्ट्र है, इस एक राष्ट्र की जीवन धारा है, जिसमें सबको शामिल होना चाहिये। विनोबा भावे जी से पूछिये, वह भी कहते हैं, रामायण हमारा ऐतिहासिक और राष्ट्रीय ग्रंथ है। हमारे राम और कृष्ण से लेकर आज तक देश का एक राष्ट्रीय जीवन रहा है। तो उस राष्ट्रीय जीवन को समझने में बाकी जो दूसरे लोग हैं, वह उनके साथ शामिल हों। इस पर आग्रह करना क्या फिरकापरस्ती है? हमारे पर आग्रह करने पर श्री कृष्णकान्त को दुःख होता है, कष्ट होता है, तो उनके दुःखको दूर करने के लिये मेरे पास कोई तरीका नहीं है। मैं उनके दुःख, दर्द में खाली हमदर्दी जाहिर कर सकता हूँ।

## ALLOCATION OF TIME FOR GOVERNMENT AND OTHER BUSINESS

THE VICE-CHAIRMAN (SHRI AK-BAR ALI KHAN) : Before I call Prof. Kothari I have to announce the official business.

I have to inform Members that the Business Advisory Committee at its meeting held on Wednesday, November 26, 1969 recommended allocation of time for Government legislative and other business as follows :—

1. The Oil fields (Regulation and Development) Amendment Bill, 1969, as passed by the Lok Sabha. 2½ hours
2. The Khuda Bakhsh Oriental Public Library Bill, 1969, as passed by the Lok Sabha. 1 hour
3. The Merchant Shipping (Amendment) Bill, 1968. 2 hours
4. Discussion on the statement of India's participation in the Islamic Conference at Rabat laid on the Table of the Rajya Sabha on the 19th November, 1969. Whole of Thursday, November, 27 & the Minister and the Mover to reply on Monday, December 1/69.

5. The Salaries and Allowances of Ministers (Amendment) Bill, 1969, as passed by the Lok Sabha.
6. The Central Silk Board (Amendment) Bill, 1969, as passed by the Lok Sabha.
7. The Tea (Amendment) Bill, 1969, as passed by the Lok Sabha.
8. The petroleum (Amendment) Bill, 1969, as passed by the Lok Sabha.
9. The Constitution (Twenty-first Amendment) Bill, 1969, as passed by the Lok Sabha.
10. The International Monetary Fund and Bank (Amendment) Bill, 1969, as passed by the Lok Sabha.
11. The Lokpal and Lokayuktas Bill, 1969, as passed by the Lok Sabha.
12. Private Members' Bills. 1 day each for every Bill.

THE VICE-CHAIRMAN (SHRI AK-BAR

श्री राजनारायण (उत्तर प्रदेश) : श्रीमान्, मैं आपसे निवेदन कर दूँ कि आप इसको परामर्शदात्री समिति में विचार के लिये भेज दें। हम इससे सहमत नहीं हैं।

श्री जगत नारायण (हरियाणा) : वाइस-चेयरमन साहब, पंजाब लेजिस्लेटिव काउंसिल अवॉलिशन बिल जो पास हो गया है लोक सभा में, क्या वह इस सेशन में यहाँ नहीं आ रहा है ?

ALI KHAN) : The Government will take note of it.

Prof. Kothari.